

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1977

ANSWERED ON:29.11.2002

WTO MEETING ON NON-DISCRIMINATION AND DEVELOPMENT PROVISIONS

IQBAL AHMED SARADGI

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

(a) whether the World Trade Organisation working group on trade and investment had a two-day meeting in Geneva in the month July, 2002 to discuss the issues of non-discrimination and development provisions which are crucial from India's point of view;

(b) if so, the decision arrived there at; and

(c) the extent to which said decisions suited to India?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI RAJIV PRATAP RUDY )

(a) Yes, Sir

(b) & (c) A number of Members including India contributed to the discussions on these issues at the meeting and written submissions were also made. However, the discussions in the Working Group are clarificatory and educative in nature. Any decision will be taken only at the next Ministerial Conference of WTO scheduled to be held at Cancun, Mexico, during 10-14 September 2003